

Prl. Judge Family Court
Sri. D.T.Puttarangaswamy(Incharge)
PRL. FAMILY COURT
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	Crl.Misc. 55/2016 (Steps) IA/1/2016		Lakshamma @ Lakshmi Vs Seebirangaiah.B.K	G.H.Sreenivasa
2	Crl.Misc. 100/2016 (APPEARANCE OF PARTY)		Arun Kumar Vs N.G.Venkatesh	Shivakumar K.S
3	Crl.Misc. 184/2017 (HEARING) IA/2/2017		H.V.Usha Vs C.Rajendra Prasad	E.Hanumantharayappa
4	Crl.Misc. 186/2019 (NOTICE) IA/1/2019		K.S. Renukamma Vs D.R. Devaraju	Rangaswamaiah D
5	Crl.Misc. 247/2019 (Balance)		Rajeshwari Vs Narasimhamurthy	G.N. Prasanna Kumar
6	Crl.Misc. 65/2020 (NOTICE) IA/2/2020 IA/3/2020		Sowkya.S.S Vs Suman.S.P	L.Narasimha Murthy
7	Crl.Misc. 77/2020 (Appearance of Respondant) IA/2/2020		Moshina @ Moshina Banu Vs Mohammad Irfan	Ramesh
8	Crl.Misc. 126/2020 (Objection) IA/2/2020		T.H. Bhagyashree (Ampu) Vs T.M. Munesh	Ramesha S
9	Crl.Misc. 127/2020 (Appearance of Respondant) IA/2/2020		H. Asha Vs R.S. Maruthiprasad	K.S.Jagannatha
10	Crl.Misc. 131/2020 (NOTICE)		Mubeena Vs Faheem Pasha	B.S. Doreswamy
<u>11.00 AM to 02.00PM</u>				
11	Crl.Misc. 243/2019 (Evidence) IA/2/2019		Nandini B.N. Vs Ravichandra K	Bendre Kumar T
12	Crl.Misc. 13/2020 (ARGUMENTS) IA/2/2020		Smt. Shilpa.K.H. Vs Sri. Dileep.D.S.	Gangachannegowda Gangachannegowda
13	Crl.Misc. 121/2020 (Objection) IA/2/2020		Pushpalatha T.D. Vs Hemanthkumar Y.L.	T.N.Gururaja
Cases listed below are adjourned due to Covid 19				
14	Crl.Misc. 25/2019 (NOTICE) IA/1/2019	21-12-2020	N.A.Anilkumar Vs S.V.Shylaja	G.S.Prabhudev

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15	Crl.Misc. 138/2019 (NOTICE) IA/1/2019	21-12-2020	Smt Shashikala.B.S Vs Chandrashekar	S.Manjunath
16	Crl.Misc. 209/2019 (Balance) IA/1/2019	21-12-2020	Rudresh Vs B.P.Basavaraju	H.V.Ranganatha Reddy
17	Crl.Misc. 232/2019 (Await Order) IA/1/2019	21-12-2020	Reshma @ Reshma Taj Vs Arif Khan	B.S. Doreswamy
18	Crl.Misc. 283/2019 (Steps)	21-12-2020	G. Lakshmi @ Asha Vs Shivakumar	B.S. Ramakrishnaiah
19	Crl.Misc. 306/2019 (N.B.W)	21-12-2020	Nirmala T.S. Vs Gangadharaiah T.C.	S.R.Abhinay
20	Crl.Misc. 67/2020 (NOTICE)	21-12-2020	Pushpanjali Vs Balaji.V	Muralikrishna

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1	M.C. 318/2017 (Await Order) IA/1/2017		T.H.Ramesh Vs Ranjitha B.N.	B.C Rajanna
2	M.C. 115/2019 (HEARING)		Umesh B. Vs Poojashree K.G.	Thimmaiah M.
3	M.C. 234/2019 (APPEARANCE OF PARTY)		A. Prabhakar Vs Mahalakshmi	Vedamurthachar G
4	M.C. 25/2020 (NOTICE)		Anand.N Vs Swathi.H.	T.P.Mahesh
5	M.C. 63/2020 (NOTICE)		Nandini.G Vs Rajashekhar.V	T.R.Yogish
6	M.C. 65/2020 (Conciliation)		Deekshit.C Vs Aishwarya.T.L alias Lakshmi	Manjunath.N.P
7	O.S. 19/2020 (ISSUES)		Hidayathulla Khan Vs Nuhi Taj	B.S. Jayashankar
8	M.C. 169/2020 (Conciliation)		Naveenu Kumar Y.H. Aliyas Naveen Y.H. Vs Sumithra N Aliyas Sunitha	C.P. Krishnappa
9	M.C. 199/2020 (Objection)		Shadakshari Vs Thimmakka	S. Ramesha
<u>11.00 AM to 02.00PM</u>				
10	Misc 2/2019 (Await Notice) IA/1/2019 IA/2/2019		R.Usha Vs H.L.Laxamikantha	Shivalingaiah
11	O.S. 21/2019 (DEFENCE EVIDENCE)		Dr. S. Mushtaq ali Vs Dr. Daulath Banu N	Mohammed Umar Farooq
Cases listed below are adjourned due to Covid 19				
12	O.S. 4/2020 (Steps)	21-12-2020	Nadeem Ahamed Vs Simran alias Ayesha	K.P.Manju Prakash
13	M.C. 86/2020 (Appearance of Respondant)	21-12-2020	Sanjeevaiah.K.H. Vs Bhavya.H.B.	D.Prabhakara

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14	M.C. 167/2020 (FIRST HEARING)	21-12-2020	Bharath C.N. Vs Nil	Siddaraju N

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1	Crl.Misc. 180/2018 (ORDERS)		Mohankumari.M.M Vs Nagesh Kumar.R	L.Narasimha Murthy
2	Crl.Misc. 7/2020 (NOTICE)		Veena.S Vs Shekarappa alias S.Shekar	Vedamurthachar.G
3	Crl.Misc. 43/2020 (Payment)		Divyasree.M. Vs Siddaraju.K.S.	A.S. Chandrashekaraiah
4	Crl.Misc. 58/2020 (Objection) IA/2/2020		Sumalatha.K.T Vs Govindaraju	M.D.Suresha
5	Crl.Misc. 86/2020 (Objection) IA/2/2020		M.Asha Vs Nataraj.M.	Nandeesh
6	Crl.Misc. 132/2020 (NOTICE) IA/2/2020		Savitha S @ Parvathi Vs C.T. Dasappa	M. Shahajabi
11.00 AM to 02.00PM				
7	Crl.Misc. 241/2019 (Evidence)		Leelavathi Vs Sreedhar	S.V. Ravindranath (Tagor)
8	Crl.Misc. 145/2017 (Cross Examination of Respondent) IA/2/2017		H.Gayathri Vs Paramesh	Tippu A
9	Crl.Misc. 77/2018 (Further Evidence) IA/2/2018		Jyothi.S Vs Ravichandra	G.K.Ranganatha
10	Crl.Misc. 42/2019 (NOTICE) IA/2/2019		Smt Manjula Vs Kanchivaradaiah @ Varadaiah	Shafiur Rahaman
11	Crl.Misc. 192/2019 (Cross Examination of Petitioner)		Nandini K.R. Vs Mallikarjuna T.R.	C.S. Vijay Kumar
12	Crl.Misc. 193/2019 (Cross Examination of Petitioner)		Chethana @ Chaithra Vs K. Trivendra	Satheesh H
13	Crl.Misc. 249/2019 (Cross Examination of Petitioner) IA/2/2019		Kempamma Vs Puttaswamaiah	B. Shivalingegowda
14	Crl.Misc. 284/2019 (NOTICE)		H.S. Ramya Vs S.H.Ramesh	H.M. Ananthakumaraiah

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15	Crl.Misc. 8/2020 (NOTICE)		Manjula Vs Shekarappa alias Shekar	Vedamurthachar.G
16	Crl.Misc. 94/2020 (HEARING) IA/2/2020		K.S.Shilpa (Harshitha) Vs Chethan.K.M	T.H.Lokesh
Cases listed below are adjourned due to Covid 19				
17	Crl.Misc. 165/2019 (ARGUMENTS) IA/2/2019	21-12-2020	Smt Jyothi @ Deepu Vs Gangadharaiah	B.S.Doreswamy
18	Crl.Misc. 211/2019 (Balance)	21-12-2020	Jayalakshmi Vs Boregowda B	K.S. Basavarajaiah
19	Crl.Misc. 68/2020 (NOTICE)	21-12-2020	T.H.Saroja Vs B.M.Manipal	D.Bhaskar

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1	M.C. 145/2018 (Await Order)		Rajendra Prasad.C. Vs Usha.H.V.	T.D.Mahamed Adil
2	M.C. 330/2018 (HEARING)		Rajesh Vs Lakshmi.G	R.Jagannatha
3	M.C. 165/2019 (HEARING)		Nanjundaswamy.T.S Vs Jagadamba	L.Naasimha Murthy
4	M.C. 287/2019 (ARGUMENTS)		Devaraju K.S. Vs Shalini M	Thu. Pu. Mahesh
5	O.S. 18/2020 (APPEARANCE OF PARTY)		Sumaiya Banu Vs Mohammed Hashim Iqbal	L. Rangaraju
6	M.C. 146/2020 (Await Notice)		Mahadeva Vs Mamatha M	H.C. Anitha
7	EX 10/2020 (APPEARANCE OF PARTY)		Krishnaprasad Vs Nethra A.M.	G.K. Srinivasa
8	M.C. 186/2020 (APPEARANCE OF PARTY)		Manjushree M.S. Vs Nil	D.A. Rajesha Gupta
9	M.C. 210/2020 (APPEARANCE OF PARTY)		Thimmappa T Vs Nil	T.H.Lokesh
<u>11.00 AM to 02.00PM</u>				
10	M.C. 126/2019 (Evidence)		G.M.Upendra Kumar Vs Manasa T.S	M.R.Nagabhushana
11	M.C. 249/2019 (Evidence)		Chethana V Vs Naveen Raj K	P.R. Harish
12	M.C. 122/2018 (Cross Examination of Respondent) IA/1/2018		Jyothi.S Vs Ravichandra	G.K.Ranganatha
13	O.S. 11/2019 (Cross Examination of Petitioner)		Smt Salma Banu Vs Mohammed Nayaz	Tippu A
14	M.C. 221/2019 (Further Evidence)		S. Chethana @ Chaithra Vs K. Trivendra	Satheesh H

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15	M.C. 300/2019 (Further Evidence)		Ushadevi M Vs Dinesh	Yasmeen S
16	M.C. 334/2019 (Cross Examination of Petitioner)		N.M. Venugopal Vs K.N. Sharadha	M.S. Harish Babu
